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**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISIONAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07.02.2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

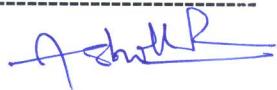
**APPLICATION NUMBER** :

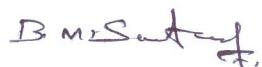
**PETITION NUMBER** : TCP/166/2016

**NAME OF THE PETITIONER(S)** : C. Subramaniam & 3 Others

**NAME OF THE RESPONDENT(S)** : M/S Mehala Carona Textiles Private Limited & 8 others

**SECTION** : 397/398

<b>SI.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>REPRESENTED BY</b>	<b>SIGNATURE</b>
1.	R. VIDHYASHANKAR R. ASTHOK KUMAR	Counsel for Petitioners	

B.M. SANTHARAM  
A.Y. RADHA KRISHNAM }  
} Counsel for 9<sup>th</sup> Respondent B.M. Santanam,  


K. RAMESH  
Mr. Ramalingam & Associates Counsel for 7<sup>th</sup> & 8<sup>th</sup> Respondents K. Ramesh  
957045308

SANDEEP Kumar  
(for) HARI SHANKAR MAMI  
Counsel for R<sub>2</sub> to R<sub>6</sub> 

**ORDER**

Counsel for petitioners present. Counsel for R<sub>2</sub> to R<sub>9</sub> present. Counsel for respondent sought time for filing counter. Time extended at request. Put up on 27/2/2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)